

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2027
TO BE ANSWERED ON 03.03.2020**

MANUAL SCAVENGING

2027. SHRI ANANTKUMAR HEGDE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has undertaken a national survey to collect the data on "Manual Scavenging";
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has planned/is planning to make very stringent rule to end manual scavenging and tackle any violation of the rule strictly; and
- (d) if so, the details thereof?

ANSWER

**MINISTER STATE OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): A National Survey of manual scavengers was undertaken during 2018-19 in 194 identified districts of 18 States in association with the representatives of Social Organizations and Nodal officers appointed by the State Government to identify the manual scavengers.
- (b) State-wise details of the manual scavengers identified in the National Survey upto 14.02.2020 are at **Annexure**.
- (c) and (d): Manual scavenging is prohibited under Section 5 of the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act 2013)" in all the States and Union Territories with effect from 06.12.2013, the date of coming into force of the Act. Under Section 6 of the MS Act, 2013 any contract, agreement or other instrument entered into or executed before the above date, engaging or employing persons for the purpose of manual scavenging shall, on the above date, be terminated and such contract, agreement or other instrument shall be void and inoperative. Whoever contravenes the provisions of section 5 or section 6 shall for the first contravention be punishable with imprisonment for a term which may extend to one year or with fine which may extend to fifty thousand rupees or with both, and for any subsequent contravention with imprisonment which may extend to two years or with fine which may extend to one lakh rupees, or with both.

Annexure

Annexure referred in reply to Part (b) of Lok Sabha unstarred Question No. 2027 for answer on 03.03.2020 regarding manual scavenging.

State-wise details of the manual scavengers identified in the National Survey upto 14.02.2020

S. NO.	Name of State/UT	As per National Survey 2018
1	Andhra Pradesh	1982
2	Assam	2988
3	Bihar	0
4	Chhattisgarh	0
5	Gujarat	108
6	Jharkhand	281
7	Jammu and Kashmir	0
8	Karnataka	1912
9	Kerala	600
10	Madhya Pradesh	524
11	Maharashtra	7378
12	Odisha	0
13	Punjab	142
14	Rajasthan	2534
15	Tamilnadu	62
16	Uttar Pradesh	23070
17	Uttarakhand	6033
18	West Bengal	637
	Total	48251